THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-104/2001/2/20 /A

From :-

Smti Pronita Morang,

Joint Registrar (Vigilance),

Gauhati High Court,

Guwahati.

To,

Smti. Shabnom Choudhury,

Member, MACT, Kamrup, Amingaon.

1h

Dated Guwahati, the 28 April, 2025.

Sub:-

Casual leave.

Ref:-

Your letter No. MACT/K-A/140/2025 dtd. 25.04.2025.

Madam,

With reference to the above, I am directed to inform you that your prayer for casual leave on 24.04.2025, has been granted. The next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-104/2001/2/21-2/22/A, dated , 28-04-7025 Copy to:

1. The District & Sessions Judge, Kamrup, Amingaon.

2. The Project Manager, Gauhati High Court.

28.04.27

JT. REGISTRAR (VIGILANCE)